

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 392-393 of 2020**

**In the matter of:**

**Ex. Director Shareholder of  
Abhay Nutrition Pvt. Ltd.**

**....Appellant**

**Vs.**

**Vikas Prakash Gupta.**

**...Respondent**

**For Appellant:       None**

**For Respondent:     None**

**ORDER**

**05.03.2020:**       The matter was passed over earlier as nobody was present for parties. Even on second call, nobody is present. If on next date also nobody is present, we will dispose of the Appeal.

List the Appeal as 'fresh case' on **17<sup>th</sup> April, 2020.**

**[Justice A.I.S Cheema]  
Member (Judicial)**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

sim/md